

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No :
Petition No : CP(CA)/17(CHE)/2024
Name of Petitioner : M B Mahalakshmi
& Vs
Name of Respondent : Montane Shipping Pvt Ltd and 8 Others
Section : Sec 59 , 213, 241, 242 of CA, 2013

ORDER

Present: Ms. Mahalakshmi, Petitioner in person along with
Counsel Mr. Godson Swaminathan.
Ms. Aparanji, Ld. Counsel for R2, R3 and R4.
None for R5, R6 & R7.
Mr. Avinash Krishnan Ravi, Ld. Counsel for R8.

Despite time and opportunity given, R2, R3 and R4 have not filed their reply.
Other Respondents also not filed their reply.

Last opportunity is granted to file the reply, which may be filed within two
weeks from today lest their right to file reply shall be closed.

Rejoinder, if any, be filed within two weeks.

List the Petition for final hearing on **07.08.2024. (Physical hearing)**

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**